

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:479

ANSWERED ON:06.09.2011

PYKKA SCHEME

Mishra Shri Govind Prasad;Rani Killi Krupa

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of Panchayat/Block Panchayat/villages covered under the Panchayat Yuva Krida Aur Khel Abhiyan(PYKKA) Scheme, State-wise;
- (b) the number of sportspersons benefited after implementation of PYKKA scheme during each of the last three years and the current year, State-wise;
- (c) whether the Union Government has noticed/received complaints about the inadequate distribution/misutilisation of funds released under the said scheme; and
- (d) if so, the details thereof and the action taken thereon during the said period, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 479 FOR 06.09.2011 REGARDING PYKKA SCHEME BY SHRI GOVIND PRASAD AND DR.KRUPARANI KILLI, HON'BLE MEMBERS OF PARLIAMENT.

(a) 47,058 village panchayats and 1,417 block panchayats have been covered under the Panchayat Yuva Krida Aur Khel Abhiyan(PYKKA) Scheme, for the last three years (2008-09 to 2010-11) and upto 31st July, 2011 of the current financial year. State-wise details are given at Annexure-I

(b) PYKKA being a community sports programme is open to all age groups. Annual competitions are organized at block, district, state and national level. 7.22 lakh, 22.50 lakh and 43.15 lakh men and women participated in the competitions held in 2008-09, 2009-10 and 2010-11 respectively. State-wise details are given at annexure-II

(c) Yes, Madam.

(d) Details are given below:

Complaints received/noticed	Action taken thereon
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Complaints dated 29.11.2010 and 27.10.2011 All the State Governments/Administration from Ms.Shruti Choudhary, M.P.(LS): Villages of UTs including Haryana have been for granting of funds under PYKKA were advised to associate the Members of chosen in a lackadaisical manner without Parliament representing the district, in involving the M.P. of the area and (DLEC) of PYKKA the District Level involve M.P. of the area for selection Executive Committee for effective of village/block panchayats for implementation of PYKKA scheme. allocation of funds under the scheme Government of Haryana has agreed to include local Members of Parliament as special invitees in the meeting of the DLEC.

Shri Shyam Kishore Shukla, MLA, Government of Uttar Pradesh has U.P: Non-utilisation of funds released reported that funds for the year to U.P. under PYKKA for the year,2008-09. 2008-09 have been disbursed to the Panchayat level implementing agencies in the State.

Complaint dated 2.12.2010 from Secretary, Government of Orissa reported
Durnity NibaranaManch, Bhubaneswar: Allegation on 1.9.2011 that the Collector,
of corruption on implementation of PYKKA scheme Sundargarh, has enquired into the
in Orissa. matter and found no basis in the
allegation.